

ANNUAL REPORTS OF I.I.T., KHARAGPUR,
NATIONAL INSTITUTE OF FOUNDRY & FORGE
TECHNOLOGY RANCHI, 1971-72 AND CERTI-
FIED ACCOUNTS OF I.I.T., KANPUR,
FOR 1970-71

THE DEPUTY MINISTER IN THE
MINISTRY OF EDUCATION AND SO-
CIAL WELFARE AND IN THE DEPART-
MENT OF CULTURE (SHRI D. P.
YADAV) : I beg to lay on the Table —

- (1) (i) A copy of the Annual Report of
the Indian Institute of Technology,
Kharagpur, for the year, 1971-72.
- (ii) A statement (Hindi and English
versions) explaining the reasons
for not laying the Hindi versions
of the above Report simultane-
ously.

[Placed in Library. See No. LT-
5064/73]

- (2) (i) A copy of the Annual Report of
the National Institute of Foundry
and Forge Technology, Ranchi,
for the the year 1971-72.

- (ii) A statement (Hindi and English
versions) explaining the reasons
for not laying the Hindi version
of the above Report simultane-
ously.

[Placed in Library. See No. LT-
5065/73].

- (3) (i) A copy of the certified Accounts
(Hindi and English versions) of
the Indian Institute of Technology,
Kanpur for the year 1970-71
along with the Audit Report
thereon, under sub-section (4)
of section 33 of the Institutes of
Technology Act, 1961.

- (ii) A statement (Hindi and English
versions) showing the reasons for
delay in laying the above accounts.
[Placed in Library. See No. LT-
5066/73]

REVIEW AND ANNUAL REPORT OF NATIONAL
INSTRUMENTS AND OPHTHALMIC GLASS LTD.,
CALCUTTA FOR 1971-72

SHRI D. P. YADAV : On behalf of Shri
Pranab Kumar Mukherjee, I beg to lay on

the Table a copy each of the following papers
(Hindi and English versions) under sub-
section (1) of section 619-A of the Companies
Act, 1956 :—

- (i) Review by the Government on the
working of the National Instruments
and Ophthalmic Glass Limited,
Calcutta, for the year 1971-72.
- (ii) Annual Report of the National In-
struments and Ophthalmic Glass Li-
mited, Calcutta for the year 1971-72
along with the Audited Accounts and
the comments of the Comptroller
and Auditor-General thereon.
[Placed in Library. See No. LT-
5067/73]

12-03 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY : Sir, I have to report
the following messages received from the
Secretary of Rajya Sabha :-

- (i) I am directed to inform the Lok
Sabha that the Rajya Sabha at its
sitting held on Friday, the 4th May,
1973, adopted the following motion
regard to the Committee on Public
Accounts :—

“That this House concurs in the
recommendation of the Lok Sabha
that the Rajya Sabha do agree to
nominate seven members from the
Rajya Sabha to associate with the
Committee on Public Accounts
of the Lok Sabha for the term
ending on the 30th April 1974,
and do proceed to elect, in such
manner as the Chairman may
direct, seven members from among
the members of the House to
serve in the said Committee”.

2. I am further to inform the Lok Sabha
that in pursuance of the above motion,
the following members of the Rajya Sabha have
been duly elected to the said Committee.

1. Shri M. Anandam
2. Shri Golap Barbora
3. Shri Bipinpal Das
4. Shri Nawal Kishore